

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.422/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Epsilon Carbon Pvt. Ltd.
V/s.
Trans Tech Turnkey Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
36	Adv. Shantanu S. Kalekar	for petitioner	

ORDER
TCP 422/I&BC/NCLT/MB/MAH/2017

1. Learned Representative is seeking time. Granted.
2. Adjourned to **21.09.2017**, at the request of the Learned Counsel.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.08.2017
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Sd/-

M.K. SHRAWAT
Member (Judicial)